

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 1645
TO BE ANSWERED ON 09.12.2015**

PARTNERS FOR PPP

1645. SHRIMATI V. SATHYA BAMA:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether it is true that the Railways are unable to identify partners for the public- private partnership railway projects announced in 2008-09;**
- (b) if so, the details thereof;**
- (c) whether it is also true that the previous request for qualification floated to identify private players for the projects elicited response from a Chinese firm;**
- (d) if so, the details thereof;**
- (e) whether it is also true that the environmental clearance and other permissions for the said projects are yet to be provided; and**
- (f) if so, the details thereof?**

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

(SHRI MANOJ SINHA)

(a): No, Madam.

(b): Does not arise.

(c) & (d): Chinese firms have responded to requests for pre-qualifications invited for Madhepura and Marhowra locomotive factory projects. However, they did not meet the prescribed eligibility criteria.

(e) & (f): Clearances/permissions for the projects are obtained by the developers in terms of the conditions of the contract.
